

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (MAJ. GEN. (RETD.) B.C. KHANDURI): (a) to (d) This Ministry is responsible for the development and maintenance of National Highways. Meerut-Kotdwar is a State Highway in Uttar Pradesh and stretch from Kotdwar to Srinagar (*via* Pauri) is served by two different State Highways in Uttaranchal. As such, the Meerut-Kotdwar-Pauri-Srinagar roads are the responsibility of the respective State Governments of Uttar Pradesh and Uttaranchal. From Srinagar to Badrinath, the road is a National Highway No. 58. Improvements of NH-58 in a length 82.645 km. is in progress as per schedule by Border Road Organisation.

Amendment in the Carriers Act, 1865

*167. SHRI R.S. GAVAL: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government are considering to bring about an amendment to the Carriers Act, 1865 as proposed by Bombay Goods Transport Association;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) the measures proposed to be taken to stop the on-going harassment of the transporters?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (MAJ. GEN. (RETD.) B.C. KHANDURI): (a) to (c) Replacement of the Carriers Act, 1865 by a new legislation is under consideration of the Government. Suggestions from a number of sources including the Bombay Goods Transport Association have been received.

(d) Enforcement of provisions of Motor Vehicle related regulations falls under the purview of Government of respective States/U.Ts.

Toll Tax on Four-lane roads

†*168. SHRI JAYANTILAL BAROT: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the details of four lane roads in the country, State-wise;

†Original notice of the question was received in Hindi.

(b) whether Government are considering to charge toll tax on the four lane roads in the country;

(c) if so, the States where four lane roads are already being used for charging toll tax; and

(d) whether Government are considering to contract any private company for charging toll tax on four lane roads?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (MAJ. GEN.(RETD.) B.C. KHANDURI): (a) The State-wise details of four-lane sections of National Highways in the country are given in Statement-I. (See below).

(b) As per the Section 7 of the National Highways Act, 1956 as amended as per National Highways (Amendment) Act, 1992, the Central Government may levy fee for use of sections of National Highways.

(c) The State-wise details of four-lane sections of National Highways where users' fees are being charged are given in Statement-II. (See below)

(d) National Highways Rules (Fees for the use of National Highways Section and Permanent Bridge-Public Funded Projects) G.S.R. 490 (E) dated 27.8.1997 allow for collection of users' fee by the executing agency concerned departmently or through private agency.

Statement-I

State-wise details of completed four lane sections of National Highways in the Country

| Sl. No. | State | Total Length of 4-lane roads (Km.) |
|---------|----------------|---------------------------------------|
| 1. | Andhra Pradesh | 331 |
| 2. | Bihar | 15 |
| 3. | Chandigarh | 13 |
| 4. | Chhattisgarh | 24 |
| 5. | Delhi | 66 |
| 6. | Gujarat | 621 |

| Sl. No. | State | Total Length of 4- lane roads (Km.) |
|---------|----------------|----------------------------------------|
| 7. | Haryana | 393 |
| 8. | Jharkhand | 43 |
| 9. | Karnataka | 105 |
| 10. | Kerala | 37 |
| 11. | Madhya Pradesh | 78 |
| 12. | Maharashtra | 335 |
| 13. | Manipur | 10 |
| 14. | Orissa | 90 |
| 15. | Punjab | 164 |
| 16. | Rajasthan | 294 |
| 17. | Tamil Nadu | 96 |
| 18. | Uttar Pradesh | 314 |
| 19. | West Bengal | 106 |
| TOTAL: | | 3134 |

Statement-II

Names of the States where four lane National Highways are already being used for charging users' fee

| Sl. No. | State | NH No. | Section | Length (Km) |
|---------|----------------|--------|-------------------------------|-------------|
| 1. | ANDHRA PRADESH | 5 | Ankapalli-Visakhapatnam | 40.71 |
| | | 5 | Chitkalunpet-Vijayawada | 83.00 |
| | | 5 | Eluru bypass | 17.37 |
| 2 | GUJARAT | 8 | Vadodara-Bharuch-Surat | 148.00 |
| | | 8A | Samakhayali-Gandhidham | 56.16 |
| | | 8A | Bamanbore to Bagodara | 121.00 |
| 3 | HARYANA | 1 | Panipat-Punjab Border | 116.00 |
| | | 2 | Badarpur-Uttar Pradesh Border | 75.03 |
| | | 8 | Gurgaon-Rajasthan Border | 65.18 |

| Sl. No. | State | NH No. | Section | Length (Km) |
|---------|---------------|--------|-------------------------------------------------|-------------|
| 4 | JHARKHAND | 2 | Barwa adda-West Bengal Border | 42.65 |
| 5 | MAHARASHTRA | 3&4 | Thane-Bhiwandi | 22.80 |
| | | 4 | Khambatki Ghat Tunnel and Road | 8.00 |
| | | 8 | Manor-Dahisar | 63.00 |
| 6 | ORISSA | 5 | Bhubaneswar-Cuttack-Jagatpur | 27.80 |
| 7 | PUNJAB | 1 | Haryana Border-Khanna-Jalandhar | 159.84 |
| 8 | RAJASTHAN | 8 | Haryana Border-Kotputli-Chandwazi-Jaipur bypass | 161.52 |
| 9 | UTTAR PRADESH | 2 | Haryana Border-Kosi-Agra | 105.17 |
| | | 24 | Ghaziabad-Hapur & Hapur bypass | 32.25 |
| 10 | WEST BENGAL | 2 | Jharkhand Border-Panagarh | 73.84 |
| TOTAL | | | | 1419.31 |

Life insurance cover for artisans working for KVIC

*169. SHRIMATI VANGA GEETHA:

SHRI YADLAPATI VENKAT RAO:

Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state:

(a) the number of artisans working for the Khadi and Village Industries Commission (KVIC); and

(b) the action proposed to provide a comprehensive group life insurance cover to them as a social security measure?

THE MINISTER OF STATE OF THE MINISTRY OF AGRO AND RURAL INDUSTRIES (SHRI SANGH PRIYA GAUTAM): (a) It is estimated that 3.13 lakh full time Khadi artisans were working in the Khadi Section under the Khadi and Village Industries Commission (KVIC) during 2002-03.

(b) The Government proposes to launch the Janashree Bima Yojana, a Group Insurance Scheme on 15.08.2003 for Khadi artisans as a social security measure. The scheme provides risk cover in case of natural